accommodation is given to those people who are being asked to shift?

MR. CHAIRMAN: She has no more information than what the Gazette notification has said.

SHRIMATI LAKSHMI MENON: **The** alternative accommodation is what is mentioned in the Act.

DR. D. H. VARIAVA: Has the Indian Government made any representation in this regard to compensate these people or to stop them from being ejected?

SHRIMATI LAKSHMI MENON: The Indian Government has brought this before the international forum by "means of Resolutions in the United Nations General Assembly from time to time but unfortunately the South African Government does not pay any heed to them.

Dr. D. H. VARIAVA: Was this question brought before the United Nations General Assembly by the Indian Government?

SHRIMATI LAKSHMI MENON: Yes, Sir, from the very beginning and every year after that

राजघाट में महात्मा गांधी की समाधि के चसूतरे में तड़कनें

*३५५. श्री नवार्बासह श्रीहान : क्या निर्माण, ग्रावास और संभरण मंत्री यह बताने की कुपा करेंगे कि:

- (क) क्या यह सच है कि राजधाट, दिल्ली में महात्मा गांधी की समाधि के सीमेंट के चब्तरे में बहुत सी तड़कनें श्रा गई हैं;
- (ख) यदि हां, तो इसके क्या कारण ह: ग्रीर
- (ग) क्या वहां कोई सुधार किया गया है; यदि नहीं तो क्यों नहीं किया गया ?

† [CRACKS IN THE MAHATMA GANDHI SAMADHI PLATFORM AT RAJGHAT

- *355. SHRI NAWAB SINGH CHATHAM: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) whether it is a fact that many cracks have appeared in the cemented platform of Mahatma Gandhi's Samadhi at Rajghat, Delhi.
- (b) if so, what are the reasons therefor; and
- (c) whether any improvement has been made there, if not, why not?]

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI K. C. REDDY): (a) Yes Sir. Some hair cracks unfortunately have appeared.

- (b) These have been reported to be due to the surface being exposed to local weather and climatic conditions.
- (c) Grouting was resorted to without any appreciable improvement: to the surface. The question of filling the cracks on a satisfactory basis, is under examination. This will however, be a short term remedy and action is, therefore, being taken to bring about a permanent improvement in this respect in accordance with the design approved for the Samadhi as a whole.

ं[निर्माण, श्रावास श्रीर संभरण मंत्री (श्री के० सी० रेड्डी) : (क) जी हां । कुछ बारीक तड़कनें दुर्भाग्य से श्रा गई हैं ।

- (स) खुली सतह पर मौसम व जलवायु के असर से यह तड़कर्ने आ गई हैं।
- (ग) तड़कनों को भरने की कोशिश की गई लेकिन सतह में कोई खास सुघार नहीं हुआ। तड़कनों को सन्तोषजनक आधार रप भरने के सवाल पर विचार हो रहा है। यह उपाय थोड़े समय तक ही
- †[] English translation.
- ‡[] Hindi translation

काम दे सकता है इसलिये समाधि के वास्ते मन्जूर की गई डिजाइन के अनुसार स्थायी • सुघार की कार्यवाही की जा रही है।

श्री नवार्बासह चौहान : क्या यह कैक्स का सवाल भी अन्डर कांसिड्रेशन ज्यादा समय तक रहने का कोई सवाल है ? क्या **स**रकार यह जरूरी नहीं समझती कि जहां विदेशों से रोजाना आदमी आते रहते हैं वहां ऐसी छोटी छोटी सरम्मतें करा दी जायें ?

SHRI K. C. REDDY: The technical aspect is not so simple as the hon. Member imagines. That is why the difficulty. Several technical experts have been consulted about this matter and they say that these small cracks have developed and it is not possible to prevent them satisfactorily. That is why we have taken up the question of improving the surface altogether, going in for granite surface, as recommended by the architect who has given us the revised design. And this we hope to do as an immediate measure.

श्री नवार्बासह चौहान : क्या सरकार ने यह मालूम करने की कोशिश की है कि ये कैक्स किस समय से हैं ?

SHRI K. C. REDDY: Yes, Sir. They have appeared unfortunately, as I said.

SHRI JASWANT SINGH: I would like to know whether these cracks are the result of bad workmanship on the part of the contractors or it is a normal feature in regard to such platforms in the open.

SHRI K. C. REDDY: I am given to understand by the technical experts that this is not due to any bad workmanship on the part of the contractor. As the hon. Member mentioned, it is due to some other causes.

SHRI JASWANT SINGH: What are those causes?

SHRI K. C. REDDY: I have already given it.

DR. H. N. KUNZRU: The hon. Minister said that the cracks had appeared on account of exposure of the surface to the weather, but there are plenty of buildings that are exposed to the weather all the year round but cracks do not appear in them. How is it? How is this explanation adequate then?

MR. CHAIRMAN: No reply?

SHRI K. C. REDDY: The reply is that I will further take up this matter with the technical people who are the competent people to express an opinion on this matter—neither I nor, if " I may respectfully say so, Dr. Kunzru.

SHRI NIRANJAN SINGH: Is it a technical cracking?

(No reply.)

SHRI BHUPESH GUPTA: Philosophical cracks are many.

SHRI H. P. SAKSENA: May I know, Sir, how far the main Samadhi building has been constructed, and if not by what date it is expected to be constructed?

SHRI K. C. REDDY: There is no proposal to construct a Samadhi building.

DR. RAGHUBIR SINH: Is it not true that these cracks appear in all the buildings that are built by the C.P.W.D?

SHRI K. C. REDDY- No, Sir. No, Sir. It is not a fact.

DR. RAGHUBIR SINH: May I know, Sir, if it is a fact that in such a small construction built by the C.P.W.D. cracks have appeared, while in certain of the buildings in this very City, which have stood for hundreds of years, no cracks have appeared?

MR. CHAIRMAN: He rejects emphatically your insinuation.

DR. RAGHUBIR SINH: It is a fact No insinuation.

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SHRI DEOKINANDAN NARAYAN: .May I know, Sir, when the recons-;truction of this Samadhi in the new •design is going to begin?

SHRI K. C. REDDY: After the necessary formalities have been completed, as I have already said in answer to another question that had been tabled *on the* floor of this House. As I said, the sre-doing of the Samadhi platform will not wait for the full implementation of the design as given to us by the architect. This will be taken up independently here and now.

SHRI PERATH NARAYANAN NAIR: May I know, Sir, if the Rajghat ■Samadhi Committee has met even once? If it has not met, may I know** ithe reason why it has not met?

SHRI K. C. REDDY: The Samadhi 'Committee notification is under issue .and I would like to tell the House that I have myself become the Chair-inan of the Samadhi Committee under •the new dispensation. I will do everything that i_s humanly possible in order to see that these things do not happen.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, what are the reasons lor the cracks noticed in the Reserve Bank building?

MR. CHAIRMAN: Reserve Bank? X>on't put that question. Next question.

१५,००० कुकड़ियों का कारखाना लगाने के लाइसेंस का मेसर्स रानीवाला कम्पनी ब्यावर द्वारा अभिकथित विकय

*३५६. श्री नवाबींसह चौहान : क्या बारिएक्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रानीवाला कम्पनी, व्यावर को १५,००० कुकडियों का एक कारखाना लगाने के लिये एक लाइसेन्स दिया गया था जिसे उस कम्पनी ने स्वदेशी कौटन मिल्स, कानपुर को बच दिया; (ख) यदि ऐसा है, तो क्या ऐसे लाइसेंसों का हस्तान्तरण किया जा सकता है; और

to Questions

(ग) यदि उपरोक्त भाग (ख) का उत्तर "ना" हो तो लाइसेन्स प्राप्त करने वाले के विरुद्ध क्या कार्यवाही की गई है ?

t [ALLEGED SALE OF A LICENCE TO SET UP A 15,000 SPINDLES FACTORY BY MESSRS. RANIWALA CO., BEAWAR

•356. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that a licence for setting up a 15,000 spindles factory was given to Raniwala Company, Beawar, which was sold by that Company to the Swadeshi Cotton Mills, Kan pur;
- (b) if so, whether such licences are transferable; and
- (c) if the answer to part (b) be in the negative, what action has been taken against the receiver of the licence?]

वाणिज्य मंत्री (श्री एन० कानूनगो):
(क) से (ग) एक विवरण सभा की मेज
पर रखा जाता है।

विवरण

भाग (क) का उत्तर नकारात्मक है ग्रीर (ख) तथा (ग) का उत्तर देने का प्रश्न ही नहीं उठता । इस सम्बन्ध में तथ्य ये हैं:—

मैं० सेठ सुन्दरलाल रातीवाला कम्पनी को श्री विजय टैक्सटाइल मिल्स कं० उदयपुर के नाम से १४,००० तकुन्नों का मिल उदयपुर में स्थापित करने का लाइसेंस सं० एल /१०/ए/३२४/४६ दिनांक ३०-१-१६४६ को दिया गया । लाइसेंस लेने वाली कं० ने लाइसेंस में दिये गये समय के श्रन्दर श्रन्दर

^{†[]} English translation.